

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

5. CONT.A. 4/2024

IN

C.P. 250/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Mukesh Nathalal Barot

VS

A E Infra Projects Private Limited.

*Appearances:*

For Applicant : Adv. Ajinkya K

For Respondent : Arjun Amanchi

SECTION 241(1), 242(4) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**CONT.A. 4/2024**

Ld. counsel for the Respondent has filed reply. However, the same is under scrutiny. The respondent is directed to clear the defect and ensure the reply be reflected in the DMS on the next date of hearing. List on **16.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)